

Institute for Constitutional and Parliamentary Studies

3948. DR. VASANT KUMAR PANDIT : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) Whether it is a fact that there are complaints of malpractices, mismanagement and victimisation of Research scholars and administrative staff at the Institute for Constitutional and Parliamentary Studies (ICPS) at Delhi ;

(b) how much grant or financial assistance is given by the Law Ministry to the ICPS ;

(c) how much grant or financial assistance ICPS received from Foreign Foundations ; and

(d) whether there is a proposal for the take over of ICPS by the Government ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) Yes, Sir.

(b) During the financial years 1969-70 to 1975-76 the Institute received from the Ministry of Law, Justice and Company Affairs (Department of a Legal Affairs) annual grant-in-aid of Rs. 2 lakhs and Rs. 4 lakhs in 1976-77.

(c) According to the available information during the period 1967 to 1970 the Institute received a total grant of about \$ 4,89,700 from the Ford Foundation, U.S.A.

(d) No, Sir.

Non-Payment of overtime to staff of Asavati Railway Station (Central Railway)

3949. CHAUDHARY HARI RAM MAKKASAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether for the last three years no payment of overtime to the staff of Asavati Railway Station (C.R.) has been made ;

(b) whether in spite of several requests, the concerned staff did not prepare the bills of overtime for the above period ; and

(c) If so, the action being taken in the matter ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) : (a) to (c) . Payment of current overtime due to the staff of Asavati Railway

Station has been made regularly during the last three years. However, the arrears of additional overtime wages wherever due to these employees in view of the revision of the rules with retrospective effect from 1-8-1974 could not be paid . The Railway administration has taken necessary steps to arrange for these payments to the employees concerned as early as possible.

Harijans and Adivasi Employees in Barauni Refinery

3950. SHRI RAM VILAS PASWAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state the number of Harijans and Adivasi employees on various posts category-wise in the Barauni Oil Refinery ?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) : The number of Scheduled Castes and Scheduled Tribes employees on various posts category-wise in the Barauni Refinery is as follows :—

SCHEDULED CASTES

| Scale Rs. 725—1405 | No. |
|----------------------------------|-----|
| Instrument Engineer | 1 |
| Mechanical Engineer | 1 |
| Scale Rs. 400—826 | |
| Stock Verifier | 1 |
| Mason Gr. I | 1 |
| Scale Rs. 355-683 | |
| Boiler Operator 'B' | 1 |
| Operator 'B' | 1 |
| Technician-II (Maint) | 2 |
| Mason Gr. II | 1 |
| Scale Rs. 300—570 | |
| Operator (F and S) | 1 |
| Jr. Teacher I | 1 |
| Steno-Typist | 1 |
| Sr. Clerk | 1 |
| Technician-III (Elect) | 2 |
| Operator 'C' | 3 |
| Tech. Gr. III (Rigging) | 3 |
| Tech. Gr. III (Automant) | 1 |
| Mason Gr. III | 1 |